

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 3176  
(To be answered on the 7<sup>th</sup> August 2025)**

**GREENFIELD AIRPORT IN RAJURA**

**3176. SMT DHANORKAR PRATIBHA SURESH**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) the current status of the proposed Murti Greenfield Airport in Rajura Tehsil of Chandrapur district, Maharashtra along with the steps taken by the Government after rejection by the Central Forest Advisory Committee (FAC);**
- (b) the Government's plan regarding the use of public funds and further course of action in view of the project being stalled;**
- (c) whether the Government has any concrete plan to move forward with this ambitious project by either considering an alternative site or ensuring compliance with wildlife conservation regulations in view of the rejection;**
- (d) if so, the details thereof along with the time by which the said project is likely to be completed; and**
- (e) whether the Government has set any specific deadlines or alternative measures to mitigate the impact of delays on local industrial and economic development and if so, the details thereof?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

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**(a) to (e): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of new Greenfield airports in the country. As per the policy, if any developer including the State Government desires to develop an airport, they are required to identify a suitable site and get the Pre-feasibility Study conducted for construction of airport and submit a proposal to the Central Government for 'Site Clearance' followed by 'In-Principle' approval. As per the GFA Policy, the responsibility for implementation of the Greenfield airport project including land acquisition, R&R, funding etc. lies with the Project Proponent.**

**In 2018, on the request of Maharashtra Airport Development Company**

**Limited (MADC), Government of Maharashtra (GoM), the Airports Authority of India (AAI) had conducted a Pre-feasibility study for establishment of a Greenfield airport at Murti Village in Rajura Tehsil, Chandrapur District of Maharashtra.**

**However, GoI has not received any proposal for 'Site Clearance' under GFA Policy from GoM or any Airport Developer for construction of a Greenfield Airport in Murti Village, Rajura Tehsil, Chandrapur District of Maharashtra.**

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